

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 94 of 2013

Dated : 6th May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

VRL Logistics Ltd. ... Appellant(s)

Versus

Hibli Electricity Supply Co. Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Kaynat Sheikh
Ms. Shruti Kumari

ORDER

At the request of the learned counsel for the Appellant, Post the
matter on **20.05.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vt